

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 621/252/ND/2018

In the matter of:

Primero Exports Pvt. Ltd.
Vs.
ROC & Another.

....Appellant

....Respondent

Under Section: 252

Order delivered on 02.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Shantanu Kanungo &
Mr. Ramesh Sharma, Advocates

For the Respondent

: Ms. Shefali, AROC

For the IT

: Mr. Puneet Rai, St. Counsel with
Mr. Manas Tripathi, Adv.

ORDER

Last chance is given to Income Tax Department to file reply on or before next date of hearing, with the copy in advance to the other side. For further consideration on 08.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**